

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4894  
ANSWERED ON:02.09.2011  
INCLUSION IN THE LIST OF STS  
Sainuji Shri Kowase Marotrao

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether the Government has made any assessment in regard to benefits obtained by the new communities included in the list of Scheduled Tribes as compared to communities included in it earlier;
- (b) if so, the outcome thereof and the reaction of the Government thereto; and
- (c) the steps taken or proposed to ensure benefits of reservation to reach every community included in the list?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

- (a): The Ministry has not made any assessment in this regard.
- (b): In view of the above, does not arise.
- (c): The Central Ministries/ Departments/ State Governments / Union Territory Administration ensure benefits of reservation for communities included in the list of STs as per the policy in force.